



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Srinagar/ Jammu.

Notification,

Jammu, the 7th August, 2023

S.O. 420 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Abdul Majid Pandit S/o. Shri Abdul Khaliq Pandit R/o. Braripora (Ward Member, Ward No. 13), Municipal Committee Handwara for being declared as elected President of Municipal Committee, Handwara, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Prashant Goyal)

Principal Secretary to the Government,
Housing and Urban Development Department

HUD-LSG0ULBK/74/2023 (C.No. 7247677)

Dated: 07.08.2023

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department
4. Chief Electoral Officer, J&K.
5. Divisional Commissioner, Kashmir.
6. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
7. Deputy Commissioner, Kupwara.
8. Director, Urban Local Bodies, Kashmir.
9. Special Secretary to Chief Secretary, J&K.
10. General Manager, Ranbir Government Press, Srinagar/Jammu, for publication, in the Government Gazette.
11. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
12. Shri Abdul Majid Pandit S/o. Shri Abdul Khaliq Pandit R/o. Braripora (Ward Member, Ward No. 13), Municipal Committee, Handwara.
13. Executive Officer, Municipal Committee, Handwara.
14. Master file/Stock file/website.

(Thannaji Bhat)

Under Secretary to the Government
Housing and Urban Development Department

07.08.2023